## FORM No. STK - 7 NOTICE OF STRIKING OFF AND DISSOLUTION

[Pursuant to sub-section (5) of section 248 of the Companies Act, 2013 and Rule 9 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

OFFICE OF THE REGISTRAR OF COMPANIES, PUDUCHERRY NO. 35, 1<sup>ST</sup> FLOOR, ELANGO NAGAR, III CROSS, PUDUCHERRY - 605 011.

Public Notice No. 3 (181) / 2017 / 01

Date: 07.05.2018

## Reference:

In the matter of Companies Act, 2013 and of the 12 Companies listed below.

Notice is hereby published that pursuant to sub-section (5) of Section 248 of the Companies Act, 2013 the name of the following 12 Companies have this 07th day of May, 2018 been struck off the register of companies and the said Companies are dissolved.

S. No.	SRN	CIN	Name of the Company
1.	G53049763	U40106PY2012PTC002744	AUROS ENERGY SOLUTIONS PRIVATE LIMITED
2.	G49473069	U72900PY2010PTC002410	BRIGHT TECH COMPUTER EDUCATION PRIVATE LIMITED
3.	G47787288	U80301PY2011PTC002594	SUMIZIA EDUCATION PRIVATE LIMITED
4.	G43019223	U24232PY1985PTC000318	RAJAM LABORATORIES PVT LTD
5.	G42169706	U74140PY2008PTC002214	SINGLE POINT PROFESSIONAL SERVICES PRIVATE LIMITED
6.	G42157859	U74900PY2011PTC002568	INNOVATIVE TECH GROUPS PRIVATE LIMITED
7.	G41706516	U70101PY2012PTC002737	DYNAMIC REALTY DEVELOPERS INDIA PRIVATE LIMITED
8.	G40721664	U63040PY2013PTC002789	KATAMKERA TRAVEL PRIVATE LIMITED
9.	G70872239	U74999PY2016PTC008066	QUIZ BATTLES PRIVATE LIMITED
10.	G70871207	U74999PY2016PTC008067	QBATTLES PRIVATE LIMITED
11.	G57316192	U72300PY2005PTC001910	IKEUM TECHNO SYSTEMS PRIVATE LIMITED
12.	G57149908	U55101PY2007PTC002094	BOUGAINVILLE RESORTS PRIVATE LIMITED



M. ARUN PRASAD Registrar of Companies

Puducherry